

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
(IB)-531(ND)2018
IA-5354/2023, IA- 2283/2024

IN THE MATTER OF:

**M/s. Siddhi Vinayak Power Generation &
Distributors Pvt. Ltd.**

... Appellant/Petitioner

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 11.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant :

For the Respondent : Adv. Siddharth Dutta for R-1

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.35 pm. No time left, hearing is deferred to 09.09.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**